CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-206/99 in OA-1232/97

New Delhi this the 19th day of November, 1999.



Hon'ble Sh. S.P. Biswas, Member(A) Hon'ble Sh. Kuldip Singh, Member(J)

Shri N.R. Yadav, S/o late Sh. Goptal Singh, R/o RZ-40, Ganga Ram Batika, Tilak Nagar, New Delhi-18.

Petitioner

(through Sh. S.Y. Khan, Advocate)

versus

- Mr. N.C. Saxena, Secretary Planning Commission, Yojna Bhawan, Parliament Street, New Delhi.
- 2. Sh. V.K. Duggal,
 Commissioner,
 Municipal Corporation of Delhi
 Govt. of NCT of Delhi,
 Town Hall, Delhi. Respondents

(through Sh. Ravi Kumar Vashisht, Asstt., Departmental Representative)

ORDER(ORAL)
Hon'ble Sh. S.P. Biswas, Member(A)

Departmental representative appearing on behalf of respondents has produced before us a copy of the order dated 15.11.99 providing the relief as ordered by this Tribunal in OA-1232/97 on 24.07.98. A copy of the same is taken on record. Accordingly the present C.P. is dismissed as having become infructuous. Notices issued to the alleged contemners are discharged.

(Kuldip Singh)
Member(J)

(5.P. Biswas) Member(A)